

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502
IB-515/ND/2022

IN THE MATTER OF:

ICICI Bank Ltd.

Vs.

M/s. Focus Imaging & Research Centre Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 17.11.2022

CORAM:

JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Shilpa Thakur, Adv.

For the Respondent :

ORDER

Pleadings are complete in this matter. List the matter for arguments on
05.12.2022.



(RAHUL BHATNAGAR)
MEMBER (T)

Amit Tiwari



(JUSTICE TELAPROLU RAJANI)
MEMBER (J)